

censing Scheme.

iv) Placing of a number of seafood processing Machineries under O.G.L. of Import-Export Policy; and

v) Organising Buyer-Seller meets in Japan and West Europe, by the MPEDA.

**Opening of NABARD Offices**

8383. SHRI N.J. RATHVA:  
SHRI H.C. SRIKANTIAH:

Will the Minister of FINANCE be pleased to state:

(a) whether the National Bank for Agriculture and Rural Development (NABARD) plans to open over 100 offices during the year 1990-91; and

(b) if so, the names of places where these offices will be opened, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). National Bank for Agriculture and Rural Development (NABARD) has reported that it has decide to open its offices in 86 districts in different States during 1990-91. The details are given below in the Statement.

**STATEMENT**

<i>Name of the State</i>	<i>District offices to be opened during 1990-91</i>
1	2
Andhra Pradesh	1. Srikakulam 2. Nellore 3. Mahabubnagar 4. Krishna 5. Khammam 6. Anantpur 7. Chittoor
Assam	1. Karbianglong 2. Jorhat 3. Goalpara 4. Dibrugarh
Bihar	1. East Champaran

<i>Name of the State</i>	<i>District offices to be opened during 1990-91</i>
1	2
	2. Deogarh
	3. Palamu
	4. Gaya
	5. Dhanbad
	6. Saran
	7. Muzafarpur
	8. Vaishali
Gujarat	1. Broach
	2. Surendranagar
Haryana	1. Ambala
	2. Kurukshetra
	3. Sonapat
	4. Mohindargarh
	5. Karnal
	6. Bhiwani
Himachal Pradesh	1. Hamirpur
	2. Kangra
Karnataka	1. Gulbarga
	2. Shimoga
	3. Dharwad
	4. Chitradurga
	5. Bijapur

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<i>Name of the State</i>	<i>District offices to be opened during 1990-91</i>
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**1****2**

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**Kerala**

1. Palghat
2. Trichur
3. Pattanamthitta
4. Allepy
5. Idukki
6. Ernakulam

**Madhya Pradesh**

1. Dhar
2. Khandwa
3. Bilaspur
4. Indore
5. Jabalpur
6. Gwalior
7. Hoshangabad
8. Raipur

**Maharashtra**

1. Ahmednagar
2. Jalgaon
3. Akola
4. Kolhapur
5. Ratnagiri
6. Solapur
7. Chandrapur

<i>Name of the State</i>	<i>District offices to be opened during 1990-91</i>
<i>1</i>	<i>2</i>
Orissa	8. Yeotmal 1. Dhenkanal 2. Ganjam 3. Bolangir
Punjab	1. Hoshiarpur 2. Ropar
Rajasthan	1. Chittorgarh 2. Sawai Madhopur 3. Nagaur 4. Pali 5. Sikar
Tamil Nadu	1. Dindigul 2. Vellore 3. South Arcot 4. Dharmapuri 5. Periyar 6. Trichy
Uttar Pradesh	1. Fatehpur 2. Etawah 3. Meerut 4. Bareilly

<i>Name of the State</i>	<i>District offices to be opened during 1990-91</i>
1	2
	5. Saharanpur
	6. Gorakhpur
	7. Jhansi
	8. Sitapur
	9. Moradabad
	10. Agra
West Bengal	1. Hooghly
	2. Murshidabad
	3. Nadia
	4. Malda
Total	86

#### **Autonomy to Prasar Bharati Corporation**

8384. SHRI N.J. RATHVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a conference was organised by the National Union of journalists and the TV Programme Producers guild of India during the month of April, 1990 on giving full autonomy to Prasar Bharati Corporation;

(b) If so, the number of experts who attended the conference and the decision taken in the conference; and

(c) the action taken by Government thereon?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) A Seminar on the subject "Prasar Bharati-Autonomy for credibility. Can credibility be achieved without competition" was organised by National Union of Journalists of India and TV Programme Producers Guild of India on 12th April, 1990.

(b) About 100 persons attended the Seminar; The Seminar's consensus was on points such as there should be two Corporations, one for Radio and the other for TV, instead of the Board of Governors there should be a Board of Trustees, Directors-General of both of AIR and Doordarshan should be Executive Trustees (Governors) of the Corporation, there is need for compe-